

DEFECTIVE REPORT LIST			
DEFECTIVE REPORT OF 17-02-2023			
Sl no.	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLA/192/2023	BISWA KUMAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CRLMA/48/2023	PRASHANTA KUMAR NAYAK	OTHERS. DEFICIT AUTHENTICATION FEE OF RS 2.75 /- TO BE PAID OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CRLMA/49/2023	ADV.	OTHERS. PLACE IT WITH BLAPL 2322/22
4	WP(C)/4839/2023	SHAKTI PRASAD DAS	OTHERS. NEAT COPY OF PAGE 13,15,44,48,49 TO BE FILED
5	CRLA/190/2023	SIDHARTHA SAMAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CRLA/188/2023	TAPAN KUMAR SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	WP(C)/4090/2023	SHIB SHANKAR MOHANTY	OTHERS. PAGE 6 & PRAYER PORTION IS TO BE SIGNED BY ADVOCATE OTHERS. PAGE 1 OF WRIT PETITION IS DOUBLED AS PAGE 1 & PAGE 3 BEARS THE SAME CONTENTION.HENCE PAGEMARKING OF WP BE CORRECTED & CORRECTLY REFLECTED IN INDEX 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17. REFERENCE CERTIFICATE NOT FURNISHED.

			29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
8	WP(C)/4132/2023	DURGESH NARAYAN RATH	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	WP(C)/4133/2023	DURGESH NARAYAN RATH	OTHERS. DEFICIT COURT FEE OF RS 12 /- TO BE PAID OTHERS. NEAT COPY OF PAGE 17,29 & 30 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	WP(C)/4064/2023	J.K.MISHRA 2	OTHERS. NEAT COPY OF PAGE 19,26,27,64 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	RSA/58/2023	ASHOK KUMAR DASH	OTHERS. C.COPY OF T.C JUDGEMENT NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED.
12	CRLA/187/2023	BASUDEV PUJARI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	WP(C)/14370/2022	KALPATARU MISHRA	OTHERS. DEFICIT COURT FEE OF RS 18 /- TO BE PAID OTHERS. NEAT COPY OF PAGE 65 TO 69 TO BE FILED

14	WP(C)/4662/2023	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	WP(C)/4194/2023	AMIT PRASAD BOSE	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	WP(C)/4744/2023	BANSHIDHAR SATAPATHY	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	WP(C)/4737/2023	NIRANJAN BISWAL	OTHERS. NEAT COPY OF PAGE 17 TO 21 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	CMAPL/102/2023	SOUMYA MISHRA	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	CMAPL/413/2022	R.K.SAMANTASINGHAR	OTHERS. REFERENCE CERTIFICATE NOT FURNISHED ,HOWEVER ONE CMAPL 342/22 FILED & PENDING ARISING OUT OF THE SAME CAUSE OF ACTION
20	RSA/56/2023	SATYAJIT MUKHERJEE	OTHERS. DEFICIT COURT FEE OF RS 3722.25 /- TO BE PAID
21	WP(C)/4791/2023	AVIJIT PATNAIK	OTHERS. PAGE 15,16,18,19,20 TO 27 NOT NEAT & LEGIBLE
22	WP(C)/4428/2023	DILIP KUMAR SAHU	OTHERS. SYNOPSIS,DATE CHART & BRIEF NOT CORRECTLY PAGEMARKED & FURNISHED IN THE INDEX .PLACE IT AFTER COMPLIANCE

23	CRLA/191/2023	S.S.RAY (2)	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	WP(C)/4121/2023	HARIPRASAD OJHA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
25	WP(C)/4946/2023	GYANENDRA CHANDRA SWAIN	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION
26	WP(C)/4104/2023	HRUDANANDA MOHAPATRA	OTHERS. NEAT COPY OF PAGE 27 TO BE FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.
27	WP(C)/4172/2023	SANGRAM RATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	WP(C)/4149/2023	SAROJ RANJAN SUBUDHI	OTHERS. NEAT COPY OF PAGE 21,23 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	CRLMC/765/2023	ASUTOSH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	CRLMC/767/2023	DAYANIDHI MOHANTY	OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	CRLMC/768/2023	BIJAYA KUMAR BEHERA 1	OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	FAO/77/2023	DEBASISH PATNAIK	OTHERS. NO POWER FOR MINOR APPELANT NO.2 & 3 FILED

			OTHERS. MINOR APPELLANT 2 & 3 NOT REPRESENTED IN C.T
33	WP(C)/4098/2023	KAILASH CHANDRA KAR	OTHERS. PAGE 25 IS TO BE ATTESTED OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 9 ONWARDS 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	WP(C)/4047/2023	GOPINATH MISHRA	OTHERS. COPY OF ANNEX 1 TO 6 TO BE FILED.PLACE FOR FURTHER S.R AFTER FILING OF ANNEX AND PROPERLY FILLED IN THE INDEX WITH PAGEMARKS
35	CRLA/757/2021	PADMAJA PATTNAIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	WP(C)/20166/2021	ASHIS KUMAR MISHRA	OTHERS. PETITION IS NOT IN PIL FORMAT OTHERS. GROUNDS BEFORE PRAYER NOT FURNISHED OTHERS. RULE 8 OF ORISSA HIGH COURT P.I.L RULE NOT COMPLIED WITH 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	FAO/69/2023	SOMNATH ROY	OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID 24. LIMITATION NOT IN TIME / EXPIRED.

38	CRLA/186/2023	BISHNU PRASAD PRADHAN	OTHERS. NEAT COPY OF PAGE 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	CMAPL/369/2021	ADV	OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	CMAPL/375/2019	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	WP(C)/4911/2023	SABYASACHI MISHRA	OTHERS. PAGE 21 TO 24 NOT LEGIBLE
42	WP(C)/4912/2023	SABYASACHI MISHRA	OTHERS. PAGE 21 TO 24 NOT LEGIBLE
43	WP(C)/4909/2023	SABYASACHI MISHRA	OTHERS. PAGE 21 TO 24 NOT LEGIBLE
44	CRLA/184/2023	SAMARENDRA MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	CRLA/183/2023	SAMARENDRA MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	WP(C)/4905/2023	SABYASACHI MISHRA	OTHERS. LEGIBLE COPY OF PAGE 21 & 22 TO BE FILED
47	RSA/50/2023	ASHOK KUMAR SARANGI	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED
48	WP(C)/4907/2023	SABYASACHI MISHRA	OTHERS. LEGIBLE COPY OF PAGE 21 & 22 TO BE FILED
49	CRLMC/769/2023	JAYANTA KUMAR MAJHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

50	CRLMC/883/2023	LUCKY MOHANTY	OTHERS. PAGE 24 & 25 NOT CORRECTLY FILING 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
51	WP(C)/4139/2023	PREM KUMAR MOHANTY	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. GROUND NUMBERING IS TO BE CORRECTED AFTER GROUND NO.R OTHERS. DATE MENTIONED IN THE INDEX AS WELL AS IN THE BODY OF THE PETITION IN RESPECT OF ANNEX 11(A) DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 5 ONWARDS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
52	WP(C)/4137/2023	SUBRAT MISHRA	OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. RS 50 /- HCBAWF IN SHAPE OF HOLOGRAM TO BE AFFIXED

			10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
53	WP(C)/4116/2023	CHITTARANJAN PATNAIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	WP(C)/4131/2023	BIBEKANANDA BHUYAN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
55	CMP/178/2023	SOMA PATNAIK	OTHERS. NEAT COPY OF PAGE 37,38 TO BE FILED
56	WP(C)/4899/2023	ASHIS KUMAR MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	CRLMC/832/2023	GOKULANANDA SAHU	OTHERS. PAGE 18,20 TO 22,31,34 & 43 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	CMAPL/921/2019	ADV.	24. LIMITATION NOT IN TIME / EXPIRED.

59	CRLREV/74/2023	ANIRUDHA DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	CRLREV/75/2023	ANIRUDHA DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	WP(C)/4741/2023	DEEPALI MAHAPATRA	OTHERS. NEAT COPY OF PAGE 24 TO 26 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
62	WP(C)/4904/2023	BINI MISHRA	OTHERS. NEAT COPY OF PAGE 13,15,17,18 TO BE FILED
63	CRLREV/77/2023	SOUMYA RANJAN DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	RSA/53/2023	SANGRAMJIT PANDA	OTHERS. PUT UP FOR S.R AFTER FILING OF COURT FEE OF RS 2845 /-
65	RSA/52/2023	TUSAR KUMAR MISHRA	OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA OTHERS. CODE NOT INDICATED
66	RSA/55/2023	DHANANJAYA MUND	OTHERS. PUT UP FOR S.R AFTER FILING OF COURT FEE OF RS 9995 /-
67	RSA/51/2023	BANSHIDHAR BAUG	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED
68	RSA/45/2023	SANGRAMJIT PANDA	OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED OTHERS. CODE NOT INDICATED

			OTHERS. THE DATE OF ORDER MENTIONED IN THE BEING AGGRIEVED BY THE ORDER APPEARS TO BE WRONG 3. AUTHENTICATION FEE IS DEFICIENT.
69	WP(C)/4971/2023	PRANAYA SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	CRLMP/334/2023	ABHIJIT DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	WP(C)/4129/2023	BIBEKANANDA BHUYAN	OTHERS. NEAT COPY OF PAGE 11,13 & 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	RPFAM/42/2023	PANCHANAN PANIGRAHI	OTHERS. THIS MAY BE REGISTERED AS WP(C)
73	WP(C)/4192/2023	KSHIROD KUMAR SAHOO	OTHERS. NEAT COPY OF PAGE 43,45,47,51,53,56,57,59,65 TO 72,82 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	RPFAM/41/2023	DIPTI RANJAN BHOKTA	24. LIMITATION NOT IN TIME / EXPIRED.
75	WP(C)/4184/2023	BHABANI SANKAR MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	WP(C)/4148/2023	SHIVSANKAR MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	WP(C)/4134/2023	SUBRAT MISHRA	OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. RS 50 /- HCBAWF IN

			SHAPE OF HOLOGRAM TO BE AFFIXED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
78	WP(C)/4135/2023	DURGESH NARAYAN RATH	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	WP(C)/4147/2023	SAROJ RANJAN SUBUDHI	1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	WP(C)/4173/2023	BIJAYA KUMAR ROUTRAY	OTHERS. LEGIBLE COPY OF PAGE 29 & 31 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
81	WP(C)/4144/2023	RAMA CHANDRA JENA	OTHERS. PAGE 17 IS TO BE ATTESTED

			6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
82	WP(C)/4195/2023	NIRA SUNDAR PANDA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE ARRAYED AS A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED.
83	WP(C)/4123/2023	BINAYA KUMAR MOHANTY	OTHERS. OP 1 IS TO BE REPRESENTED THROUGH APPROPRIATE DEPT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	WP(C)/4127/2023	BIBEKANANDA BHUYAN	OTHERS. NEAT COPY OF PAGE 11,13,15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	WP(C)/4122/2023	SWAPNIL ROY	OTHERS. NEAT COPY OF PAGE 17 TO BE FILED
86	WP(C)/4867/2023	PRASANNA KUMAR SAHOO	OTHERS. NEAT COPY OF PAGE 20,57,58,63 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

87	RPFAM/40/2023	MANOJ KUMAR PANDA	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED
88	CRLREV/79/2023	SANJIB KUMAR BHANJADEO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED.
89	RSA/54/2023	TUSAR KUMAR MISHRA	OTHERS. CODE NOT INDICATED
90	WP(C)/4138/2023	LAMBODAR PRADHAN	OTHERS. RS 2 /- A.C.W.F STAMP TO BE AFFIXED OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE IMPEADED AS A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
91	WP(C)/4666/2023	ASHIS KUMAR MISHRA	OTHERS. DATE CHART NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	WP(C)/4103/2023	TAPAN KUMAR BISWAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

93	WP(C)/4150/2023	JYOTIRMAYA SAHOO	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE ARRAYED AS A PARTY OTHERS. THIS MAY BE REGISTERED AS WP(C) P.I.L 5. SECOND COPY OF PETITION NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	RPFAM/47/2023	ABHIRAM SWAIN	OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED.